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SLP(Crl.)No. 2035-2038 OF 2003
ITEM No.47

Court No. 4

SECTION IIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 2035-2038/2003

(From the judgement and order dated 03/03/2003 in CRLM 15400/02,
CRLM 15400/02,CRLM 15400/02 of The HIGH COURT OF PATNA)

ANIL KUMAR & ORS.

Petitioner (s)

VERSUS

S.T. ANANDA BHANTE @ S.T. ANANDA & ORS.

Respondent (s)

(With Appln(s). for stay and exemption from filing c/c of the impugned Judgment)
(With Office Report)

Date : 11/08/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)Mr. Amarendra Sharan,Sr.Adv.
Mr. Amit Pawan,Adv.

Mr. Ugra Shankar Pd.,Adv.

For Respondent (s)Ms. Anjana Prakash,Adv.
Mr. Shishir Pinaki,Adv.
Mr. Sanjay Jain,Adv.

Mr. B.B. Singh,Adv.

UPON hearing counsel the Court made the following
O R D E R

Leave granted.

Heard learned counsel for the parties.

Appeals are disposed of in terms of the signed order.

[Ganga Thakur][Prem Prakash]
P.S. to Registrar Court Master

Signed order is placed on the file.